

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT – 1

ITEM No. 133 - IA/380(AHM)2023
ITEM No. 134 - IA/178(AHM)2023
ITEM No. 135 - IA/278(AHM)2023
ITEM No. 136 - IA/310(AHM)2023
ITEM No. 137 - IA/382(AHM)2023
In
CP(IB) 83 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

Union Bank of India

.....Applicant

V/s

Doshion Water Umbrella (Cuddalore) Pvt Ltd

.....Respondent

Order delivered on: 05/06/2023

Coram:

Mr.Shammi Khan, Hon'ble Member(J)

Ms.Anuradha Sanjay Bhatia, Hon'ble Member(T)

PRESENT:

For the Applicant

:

For the Respondent

:

For the State Tax

Department

: Mr. B.A. Bhatt, STO.

ORDER

Since, it is a Special Bench and due to paucity of time, as the Hon'ble Member(J) is holding another Bench at 3.00 pm, the matter stands adjourned.

List the matter before the Regular Bench on 17.07.2023.

-SD-

**ANURADHA SANJAY BHATIA
MEMBER (TECHNICAL)**

Anuj

-SD-

**SHAMMI KHAN
MEMBER (JUDICIAL)**